

COURT NO. 01  
 DIVISION BENCH- I  
 HON'BLE THE CHIEF JUSTICE  
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE:CM APPL.23915/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-16146/2024 LISTED AT ITEM NO.45  
 NOTE:CM APPL.23912/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-10244/2024 LISTED AT ITEM NO.7  
 NOTE:CM APPL.23894/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-7389/2024 LISTED AT ITEM NO.30  
 NOTE:CM APPL.23893/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-10244/2024 LISTED AT ITEM NO.7

COURT NO. 37  
 HON'BLE MR. JUSTICE VIBHU BAKHRU  
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,  
 MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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[daya.nidhi@dhc.nic.in](mailto:daya.nidhi@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
1	CM APPL. 63444/2024 CM APPL. 63445/2024 CM APPL. 63446/2024 REVIEW PET. 401/2024 In ITA-721/2023(Disposed off case) WITH W.P.(C) 1424/2025	PR. COMMISSIONER OF INCOME TAX - CENTRAL -1 V/s MAHARAJI EDUCATION TRUST	RUCHIR BHATIA, AJAY KOHLI, NIKHIL BENIWAL, AJAY KOHLI	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: AJAY KOHLI(KOHLIAJAY1@GMAIL.COM)(991007765)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.CIT.IT3@INCOMETAX.GOV.IN)(0)(RESPONDENT) AJAY KOHLI(KOHLIAJAY1@GMAIL.COM)(9910007765)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.CIT.CEN1@INCOMETAX.GOV.IN)(0)(RESPONDENT) NIKHIL BENIWAL(NIKHILBENIWAL@GMAIL.COM)(9990095979)(PETITIONER) AJAY KOHLI(KOHLIAJAY1@GMAIL.COM)(9910087765)(RESPONDENT)		
2	W.P.(C)-1424/2025 CM APPL. 6936/2025 CM APPL. 6937/2025	MAHARAJI EDUCATIONAL TRUST V/s PR COMMISSIONER OF INCOME TAX C 1 & ANR.	RUCHESH SINHA	Listing Remarks: AT 4:00 P.M.
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(9650569757)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

COURT NO. 37  
 DIVISION BENCH - II  
 HON'BLE MR. JUSTICE VIBHU BAKHRU  
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,  
 MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
136	ITA-114/2025 CM APPL. 24106/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -3 V/s TRANSKOR GLOBAL PTE LTD.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RBSRSTANDINGCOUNSEL@GMAIL.COM)(9810371417)(PETITIONER) TRANSKORGLOBA(TRANSKORGLOBA@GMAIL.COM)(0)(RESPONDENT)		
137	ITA-115/2025 CM APPL. 24111/2025	THE PR. COMMISSIONER OF INCOME TAX -CENTRAL -1 V/s PVR LTD	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER)		
138	ITA-116/2025 CM APPL. 24123/2025	THE PR. COMMISSIONER OF INCOME TAX -CENTRAL -1 V/s PVR LTD	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RBSRSTANDINGCOUNSEL@GMAIL.COM)(9810371417)(PETITIONER) PVR CINEMAS(TAX@PVR CINEMAS.COM)(0)(RESPONDENT)		
139	ITA-117/2025 CM APPL. 24129/2025	THE PR. COMMISSIONER OF INCOME TAX -CENTRAL -1 V/s PVR LTD	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) PVR CINEMAS(TAX@PVR CINEMAS.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
140	FAO (COMM)-98/2025 CM APPL. 24141/2025 CM APPL. 24142/2025	GROVY INDIA PVT LTD. V/s KULDEEP GUPTA	ADITYA WADHWA	SUB TO OFF. OBJ
		OTHER DETAILS OF ADVOCATES: ADITYA WADHWA (ADITYA@WADHWACHAMBERS.COM)(9910412299)(PETITIONER) SIDDHARTH (SIDDARTHCHAUDHRY@GMAIL.COM)(0)(RESPONDENT)		
141	RFA(COMM)-226/2025 CM APPL. 24139/2025 CM APPL. 24140/2025	UNIMARCK HEALTHCARE LTD. V/s MULTANI PHARMACEUTICALS LTD. (ANALYTICAL DIVISION)	ANKIT BATRA	SUB TO OFF. OBJ
		OTHER DETAILS OF ADVOCATES: ANKIT BATRA (ANUBHAVGUPTA.LAW@GMAIL.COM)(9911111179)(PETITIONER) MULTANI AURVEDA(MULTANIAURVEDA@HOTMAIL.COM)(0)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS			
142	RFA(COMM)-130/2024 CM APPL. 21422/2024 CM APPL. 21423/2024 CM APPL. 23604/2025	M/S WHAT A COMIC SHOW AND ORS V/s MRS. NEERU WALIA & ANR.	PUKHRAMBAM RAMESH KUMAR, RAJESH KUMAR
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESHKUMARADVOCATE@REDIFFMAIL.COM)(9810226605)(PETITIONER) RAMESH(RAMESH.PUKHRAMBAM@GMAIL.COM)(0)(RESPONDENT) KARUN(KARUNSHARMA1096@GMAIL.COM)(0)(RESPONDENT)	

COURT NO. 38  
 DIVISION BENCH- III  
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH  
 HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,  
 MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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 link/form. This form shall be available during Court hearing days  
 from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZHy9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
267	W.P.(C)-5279/2025 CM APPL. 24067/2025	BHARAT HEAVY ELECTRICALS LTD. V/s COMMISSIONER OF TRADE AND TAXES	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN & VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
268	W.P.(C)-5285/2025 CM APPL. 24114/2025 CM APPL. 24115/2025	ARVIND BAJAJ V/s THE COMMISSIONER OF CUSTOMS (AIRPORT AND GENERAL) & ORS.	NIDHI GUPTA	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN GUPTA & NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) CCGEN(CCGEN-DELHI@GOV.IN)(0)(RESPONDENT) ANUSHREE NARAIN, UNION OF INDIA, DIAL LEGAL (ANUSHREENARAIN@GMAIL.COM, UOIHDC@GMAIL.COM, DIALLEGAL@GMRGROUP.IN)(1123384193)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
269	RFA(COMM)-227/2025 CM APPL. 24146/2025 CM APPL. 24147/2025 CM APPL. 24148/2025 CM APPL. 24149/2025 CM APPL. 24150/2025	INDU BALA GUPTA V/s RAMESH BAHL H.U.F	SARTHAK BHATIA	SUB. TO OFF. OBJ.
		OTHER DETAILS OF ADVOCATES:		

		SARTHAK BHATIA()(8209897889)(PETITIONER) R()(9818526464)(RESPONDENT)		
270	CRL.M.A. 11348/2025 In W.P.(CRL)-99/2025	GAJANAN KHANWE V/s UNION OF INDIA & ORS.	KANWAR UDAI BHAN SINGH SEHRAWAT, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: KANWAR UDAI BHAN SINGH SEHRAWAT(KANWARSE@GMAIL.COM)(9810675691)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) NIDHI RAMAN(NIDHIRAMANOFFICE@GMAIL.COM)(9555672532)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
<b>FOR ADMISSION</b>				
271	FAO(OS)-39/2025 CM APPL. 18092/2025 CM APPL. 18093/2025 WITH FAO(OS) 40/2025	SHANTANU PRAKASH V/s DORIS CHUG GIM LIAN & ORS.	UDDHAV KHANNA	
		OTHER DETAILS OF ADVOCATES: UDDHAV KHANNA(UDDHAVKHANNA.ADVOCATE@GMAIL.COM)(9718917845)(PETITIONER) PRITHA (PRITHA.SRIKUMAR@KEYSTONE.LAW)(0)(RESPONDENT)		
272	FAO(OS)-40/2025 CM APPL. 18993/2025	PRAMOD THATOI V/s DORIS CHUNG GIM LIAN & ORS.	DHRUVA VIG	
		OTHER DETAILS OF ADVOCATES: DHRUVA VIG(DHRUVAVIG@GMAIL.COM)(9871387425)(PETITIONER) RAJ SARIT(RAJSARIT.KHARE@RRCHAMBERS.COM)(0)(RESPONDENT)		
273	LPA-1227/2024 WITH LPA 165/2025	NARESH KUMAR TREHAN V/s UNIVERSITY OF DELHI & ORS.	PIYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: PIYUSH SHARMA (CHAMBEROFPIYUSHSHARMA@GMAIL.COM)(0)(PETITIONER) BEENA SHAW(BEENASHAW.LAWOFFICE@GMAIL.COM)(0)(RESPONDENT) DU AC IN(VC@DU.AC.IN)(0)(RESPONDENT) LB DU AC .IN(INFO@LB.DU.AC.IN)(0)(RESPONDENT)		
274	LPA-165/2025 CM APPL. 12762/2025 CM APPL. 12763/2025 CM APPL. 12764/2025	LAKSHMIBAI COLLEGE V/s NARESH KUMAR TREHAN & ANR.	BEENASHAW NANDA SONI	
		OTHER DETAILS OF ADVOCATES:		
<b>CONNECTED MATTERS (ANMM)</b>				
275	FAO(OS) (COMM)-111/2020 CM APPL. 22618/2020 CM APPL. 22621/2020	M/S. THREE C UNIVERSAL DEVELOPERS PVT. LTD. (UNDER CIRP) THROUGH ITS RESOLUTION PROFESSIONAL RAKESH KUMAR GUPTA V/s HORIZON CREST INDIA REAL ESTATE AND OTHERS	SARTHAK GUPTA, SANYAM SAXENA, MEGHNA MANIK RAO	Listing Remarks: FOR DISPOSAL
		OTHER DETAILS OF ADVOCATES: LOTUS GREEN DEVELOPERS PVT LTD(SALES@LOTUSGREENS)(1204847700)(PETITIONER) RAKESH KUMAR GUPTA(CIRP.3CUNIVERSAL@GMAIL.COM)()(PETITIONER) SARTHAKGUPTA(ADVSARTHAKGUPTA19@GMAIL.COM)(9899713917)(PETITIONER) YASHASWIN VENUGOPAL BAJPAI(VENUGOPAL.BAJPAI@GMAIL.COM)(8813952551)(PETITIONER) CHROME COLONIZERS PVT LTD(CORPORATE.AFFAIRS@THE3C.IN)()(RESPONDENT) GREEN PARK BUILDWELL(GAURAV@RISINSTRAITS.COM)(9891148700)(RESPONDENT) NEW TIMS OUTSOURCING PVT LTD(HAWKEYESYSTEM@GMAIL.COM)()(RESPONDENT) HYACINTH PROJECTS PVT LTD(CORPORATE.AFFAIRS@THE3C.IN)()(RESPONDENT) GREEN BRICKS HOLDINGS(GAURAV@RISINSTRAITS.COM)(9891148700)(RESPONDENT) GRANITE GATE PROPERTIES PVT LTD(IRPRANITE@GMAIL.COM)()(RESPONDENT) YASHAIL DEVELOPERS PVT LTD(INFOANDINQUIRY@GMAIL.COM)()(RESPONDENT) XANADU INFRA TECH PVT LTD(CORPORATE.AFFAIRS@THE3C.IN)()(RESPONDENT) MOONLIGHT PROPBUILD PVT LTD(CHATHA.AMARJIT@GMAIL.COM)()(RESPONDENT) VISTAR CONSTRUCTIONS PVT LTD (ANAND.RAM@3C.IN)(1204766444)(RESPONDENT) THREE INFRA PVT LTD(ANAND.RAM@3C.IN)(1204766444)(RESPONDENT) GREENTECH INFRAPROJECTS PVT LTD(ANAND.RAM@3C.IN)(1204766444)(RESPONDENT) OPULENT BUILDCON PVT LTD(ANAND.RAM@3C.IN)(1204766444)(RESPONDENT) HYACINTH PROJECTS PVT LTD(CORPORATE.AFFAIRS@THE3C.IN)()(RESPONDENT) TWILZON LTD(GAURAV@RISINSTRAITS.COM)(9891148700)(RESPONDENT) ZIAESS VENTURES LTD(GAURAV@RISINSTRAITS.COM)(9891148700)(RESPONDENT) RAVI BHARGAV(CORPORATE.AFFAIRS@THE3C.IN)()(RESPONDENT) INNWAYS VENTURES LTD(GAURAV@RISINSTRAITS.COM)(9891148700)(RESPONDENT) HORIZON CREST INDIA REAL ESTATE		

		(GAURAV@RISINSTRAITS.COM)(9891148700)(RESPONDENT) BOULEVARD PROJECTS PRIVATE LTD(CORPORATE.AFFAIRS@THE3C.IN){}(RESPONDENT) THREE C INFRA PVT LTD(ANAND.RAM@3C.IN)(120476644)(RESPONDENT) XANADU INFRADEVELOPERS PVT LTD(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) PIYUSH IT SOLUTIONS PVT LTD(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) SILVER SANDS DEVELOPERS PVT LTD(ANAND.RAM@3C.IN)(120476644)(RESPONDENT) SANYAM SAXENA(SANYAM65@GMAIL.COM)(9899034047)(PETITIONER) MEGHNA MANIK RAO(ADVMEGHNAR@GMAIL.COM)(9821106005)(PETITIONER)		
276	FAO(OS) (COMM)-10/2023 CM APPL. 2610/2023 WITH FAO(OS) (COMM) 27/2023	VIDHUR BHARDWAJ V/s HORIZON CREST INDIA REAL ESTATE & ORS.	HARSH SRIVASTAVA	Listing Remarks: FOR DISPOSAL
		OTHER DETAILS OF ADVOCATES: HORIZON(GAURAN@RISINSTRAITS.COM)(9891148700)(PETITIONER) HARSH SRIVASTAVA(HARSHS@ARSHDEEPSKHURANA.COM)(8601878743)(PETITIONER) HARSH SRIVASTAVA(HARSH@ARSHDEEPAKHURAN.COM)(8601878743)(PETITIONER) TWILZON LTD(GAURAN@RISINSTRAITS.COM)(9891148700)(RESPONDENT) VANI(VANI.SHARMA@TULI.CO.IN){}(RESPONDENT) GREEN(GAURAN@RISINSTRAITS.COM){}(RESPONDENT) ZIASESS(GAURAN@RISINSTRAITS.COM)(9891148700)(RESPONDENT) INNWAY(GAURAN@RISINSTRAITS.COM)(9891148700)(RESPONDENT) GAURAN(GAURAN@RISINSTRAITS.COM){}(RESPONDENT) TWILZON(GAURAN@RISINSTRAITS.COM)(9891148700)(RESPONDENT) GREEN(GAURAN@RISINSTRAITS.COM)(9891148700)(RESPONDENT)		
277	FAO(OS) (COMM)-27/2023 CM APPL. 5362/2023	SURPREET SINGH SURI V/s HORIZON CREST INDIA REAL ESTATE & ORS	ANURAG OJHA	Listing Remarks: FOR DISPOSAL
		OTHER DETAILS OF ADVOCATES: SURPREET SINGH SURI(SURPREETSSURI@GMAIL.COM){}(PETITIONER) ANURAG OJHA, DEEPAK SOMANI(FILING.CJLLP@GMAIL.COM){}(PETITIONER) ANURAG OJHA, DEEPAK SOMANI(FILINGCJLLP@GMAIL.COM){}(PETITIONER) SURPREET SINGH SURI(SURPREETSSURI@GMAIL.COM){}(PETITIONER) HORIZON CREST INDIA REAL ESTATE (GAURAV@RISINGSTRAITS.COM)(9891148700)(RESPONDENT) TWILZON LTD(GAURAV@RSINGSTRAITS.COM)(9891148700)(RESPONDENT) RAVI BHARGAV(RAVI.BHARGAV@THE3C.IN){}(RESPONDENT) HORIZON CREST INDIA REAL ESTATE (GAURAV@RISINGSTRAITS.COM)(9891148700)(RESPONDENT) VIDUR(VIDUR@THE3C.IN){}(RESPONDENT) RAVI BHARGAV(RAVI.BHARGAV@THE3C.IN){}(RESPONDENT) THREE C UNIVERSAL DEVELOPERS PVT LTD(VISTANCONS@VSNL.COM){}(RESPONDENT) THREE C UNIVERSAL DEVELOPERS PVT LTD(VISTANCONS@VSNL.COM){}(RESPONDENT)		

COURT NO. 42  
 DIVISION BENCH-IV  
 HON'BLE MR.JUSTICE NAVIN CHAWLA  
 HON'BLE MS.JUSTICE RENU BHATNAGAR

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All counsels are requested to send their appearance through this form.

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This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.

Counsels are requested to fill this form only once.

The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
115	FAO(OS)-49/2025 CM APPL. 24062/2025 CM APPL. 24063/2025 CM APPL. 24064/2025	SUMIT CHHABRA V/s PREETI CHHABRA & ORS.	AAYUSH DAWAR	
		OTHER DETAILS OF ADVOCATES: ANISH DEWAN (ANISHDEWANADVOATE@GMAIL.COM)(9999571081)(PETITIONER)		
116	LPA-268/2025 CM APPL. 24039/2025 CM APPL. 24040/2025 CM APPL. 24041/2025 CM APPL. 24042/2025	SECURITY PRINTING AND MINTING CORPORATION OF INDIA LIMITED (SPMCIL) V/s SHRI RAVI PRAKASH YADAV	KAMAL KANT JHA	
		OTHER DETAILS OF ADVOCATES: KAMAL KANT JHA(KKJASSOCIATES35@GMAIL.COM)(9811403833)(PETITIONER) AMIT SINGH(AMITSINGH.SCLAWYER@GMAIL.COM)(0)(RESPONDENT)		
117	W.P.(C)-5286/2025 CM APPL. 24116/2025 CM APPL. 24117/2025	KENDRIYA VIDYALAYA SANGATHAN V/s A.K. SHUKLA	UPENDRA NATH SINGH	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: UN SINGH(UN.SINGH210@GMAIL.COM)(9891249549)(PETITIONER) AK SHUKLA(AKSHUKLADELHI@GMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CASES INVOLVING DIFFERENTLY-ABLED PERSONS</b>				
118	MAT.APP.(F.C.)-153/2025 CM APPL. 24136/2025 CM APPL. 24137/2025 CM APPL. 24138/2025	MANISH JAIN V/s ISHITA JAIN	JAGDEV SINGH	
		OTHER DETAILS OF ADVOCATES: ANIL NAAGAR (ADVOCATEANILNAAGR@GMAIL.COM)(8287737373)(PETITIONER) R()(9306360231)(RESPONDENT)		
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
119	FAO (COMM)-99/2025 CM APPL. 24143/2025 CM APPL. 24144/2025 CM APPL. 24145/2025	M/S LANDMARK LABELS AND ACCESSORIES LLP V/s M/S WYN APPARELS & ANR.	KARTIK GUPTA	

		OTHER DETAILS OF ADVOCATES: PUNEET SINGH(ADV.KARTIKGUPTA@GMAIL.COM)(9015020584)(PETITIONER) SMARTY(SMARTY0082@YAH0.COM)(0)(RESPONDENT)			
120	CM APPL. 23984/2025 In W.P.(C)-16425/2022 WITH W.P.(C) 796/2023	UNION OF INDIA V/s PRAKASH PANT & ORS.	BALENDU SHEKHAR, MAROOF AHMAD, S. SUNIL, KAMLESH KUMAR MISHRA		
		OTHER DETAILS OF ADVOCATES: BALENDU SHEKHAR(OFFICEOFBALENDU@GMAIL.COM)(9999666769)(PETITIONER) BALENDU SHEKHAR(OFFICEOFBALENDU@GMAIL.COM)(9999666769)(PETITIONER) DURGA(DURGA.SWARNKAR@NIC.IN,JAI.SINGH43@GOV.IN, FARHAT.PARVEEN@GOV.IN)()(RESPONDENT) SANJEEV KUMAR(KUMAR.SANJEEV30@GOV.IN, MADHUPARNA.DU@GOV.IN, MAHENDRA.JENA@GOV.IN)()(RESPONDENT) MANOJ KUMAR(MANOJKUMAR.JAIL@GOV.IN, PARAGMANDLE@NIC.IN, PARITOSH.DIXIT@GOV.IN)()(RESPONDENT) NGRAINAIN(NGRAINAIN@GMAIL.COM, RITUSHREE.HK@GOV.IN, RO.RAIPUR.DFP@NIC.IN)()(RESPONDENT) PRASHANT SHARMA(SHARMA.PRASHANT38@GOV.IN, SASWATI.BHATT@GOV.IN, SECY_MOP@NIC.IN)()(RESPONDENT) AJAY(AJAYP.UPADHAY@GOV.IN, AKANKSHA.S@GOV.IN, ANKUSHCHAWAN@NIC.IN)()(RESPONDENT) SHAHBAZ(SHAHBAZ.HASIBI@NIC.IN, SUDIPTA.KAR@GOV.IN, SUMEDHA.BHARDWAJ@GOV.IN)()(RESPONDENT) SIVAHARI(SIVAHARI.MUDE@GOV.IN, SONI.SINGH@GOV.IN)()(RESPONDENT) SAMIR(VERMA.SAMIR@GOV.IN)()(RESPONDENT) PRAKASH PANT(PRAKASH.PANT@GOV.IN,RAJEEV.RUSTAGI@NIC.IN,ABDUL.NANNAN@GOV.IN,A G.MAJORWAL@NIC.IN)()(RESPONDENT) VINOD SHANKAR(VINOD.SHANKARBAIRWA@GOV.IN)()(RESPONDENT) SUNIL KOUL(SUNILKOUL@NIC.IN, UMESH.UJGARE@GOV.IN, US.PRASAD69@NIC.IN)()(RESPONDENT) BIJU KMATHEW(BIJU.KMATHEW@GOV.IN, BISAHL.DAS@GOV.IN, DIVYANSHU.KR@GOV.IN)()(RESPONDENT) S SUNIL(SSUNIL29@GMAIL.COM)()(RESPONDENT) ANOOP(ANOOP.SAGAR@GOV.IN, ARIBAM.IBOMCHA@GOV.IN, AZIZ@NISHAT@GOV.IN)()(RESPONDENT) BALENDU SHEKHAR(OFFICEOFFBALENDU@GMAIL.COM)(9999666769)(PETITIONER) S. SUNIL (SSUNIL29@GMAIL.COM)(9818122309)(PETITIONER) KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(RESPONDENT)			
AFTER NOTICE MISC. MATTERS					
121	W.P.(C)-5369/2014 WITH W.P.(C) 1416/2019 W.P.(C) 12195/2024	ASHOK SHARMA & ORS V/s THE HIGH COURT OF DELHI & ORS	D P BHARDWAJ, SANJOY GHOSE, SATYAKAM, R K SAHNI		
		OTHER DETAILS OF ADVOCATES:			
122	W.P.(C)-1416/2019 WITH W.P.(C) 5369/2014	RAJENDER VASHISHT AND ORS. V/s THE REGISTRAR GENERAL HIGH COURT OF DELHI AND ORS.	CHITVAN SINGHAL & KANISHK RANA		
		OTHER DETAILS OF ADVOCATES: CHITVAN SINGHAL & KANISHK RANA()(9891363718)(PETITIONER)			
123	W.P.(C)-12195/2024 CM APPL. 50746/2024 CM APPL. 50747/2024 WITH W.P.(C) 5369/2014	NIRANJAN KUMAR V/s THE HIGH COURT OF DELHI AND OTHER	PRATEEK KUMAR		
		OTHER DETAILS OF ADVOCATES: PRATEEK KUMAR(ADVPRATEEKKUMAR7@GMAIL.COM)(8076963580)(PETITIONER) THE HIGH COURT OF DELHI, THE DISTRICT & SESSION JUDGE, UNION OF INDIA(CHAMBERSOFANKITJAIN@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)			
FOR FINAL HEARING (CONNECTED)					
124	W.P.(C)-9617/2018 CM APPL. 23570/2025	LOKESH KUMAR AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	SAAHILA LAMBA, AKASH SWAMI	Listing Remarks: AT 02:30 P.M.	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER) SUBODH K PATHAK()(9354702054)(PETITIONER) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)			
125	W.P.(C)-10914/2018	GOVIND LAKRA AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	J S MANN, RASHMI CHOPRA	Listing Remarks: AT 02:30 P.M.	
		OTHER DETAILS OF ADVOCATES: J S MANN()(9873356345)(PETITIONER) RASHMI CHOPRA(RASHMICHOPRA6897@GMAIL.COM)(9810311218)(PETITIONER)			
126	W.P.(C)-13233/2018	SUMIT KUMAR & ORS. V/s GOVT OF NCT OF DELHI & ORS.	SAAHILA LAMBA	Listing Remarks: AT 02:30 P.M.	
		OTHER DETAILS OF ADVOCATES:			

		SAAHILA LAMBA()(9818153010)(PETITIONER)		
127	W.P.(C)-13234/2018	MANJEET & ORS. V/s GOVT OF NCT OF DELHI & ORS.	SAAHILA LAMBA	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER)		
128	W.P.(C)-13244/2018	DEEPAK KUMAR & ORS. V/s GOVT OF NCT OF DELHI & ORS.	SAAHILA LAMBA	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER)		
129	W.P.(C)-13256/2018	PAWAN KUMAR V/s GOVT OF NCT OF DELHI & ORS.	SAAHILA LAMBA	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER)		
130	W.P.(C)-911/2019	HEMANT RANA AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	J S MANN	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: J S MANN()(9873345634)(PETITIONER)		
131	W.P.(C)-3876/2019 WITH W.P.(C) 9617/2018	RAJEEV KUMAR V/s GOVT OF NCT OF DELHI & ORS	M K BHARDWAJ	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ()(9210951550)(PETITIONER)		
132	W.P.(C)-9762/2019 CM APPL. 40335/2019 WITH W.P.(C) 9782/2019	PANKAJ KUMAR SINGH AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	SAAHILA LAMBA, AVNISH AHLAWAT	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
133	W.P.(C)-9782/2019 CM APPL. 40392/2019	PRADEEP KUMAR V/s GOVT. OF NCT OF DELHI AND ORS.	SAAHILA LAMBA, AVNISH AHLAWAT	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
134	W.P.(C)-980/2020 CM APPL. 3173/2020 WITH W.P.(C) 9617/2018	VIKAS DESWAL AND ORS. V/s GOVT. OF NCT OF DELHI THROUGH ITS CHIEF SECRETARY AND ORS.	J S MANN	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: J S MANN()(9873345634)(PETITIONER)		
135	W.P.(C)-12489/2022 WITH W.P.(C) 9617/2018	NEERAJ KUMAR V/s GOVT. OF NCT OF DELHI AND ORS	JAI SINGH MANN	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILCO040@GMAIL.COM)(9873345634)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
136	W.P.(C)-8806/2024 CM APPL. 35825/2024 CM APPL. 35826/2024	PRATOSH KUMAR V/s GOVT OF NCT OF DELHI AND ORS	JAI SINGH MANN	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: J. S. MANN(JCTRMANN@GMAIL.COM)(9873345634)(PETITIONER) AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) S.K. GUPTA(ADVOCATESKGUPTAOFFICE@GMAIL.COM)()(RESPONDENT)		
137	W.P.(C)-9665/2024 CM APPL. 39717/2024 CM APPL. 39718/2024	PRAVEEN V/s GOVT OF NCT OF DELHI AND ORS.	JAI SINGH MANN	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

NOTE:CM APPL.23996/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-8331/2021 LISTED AT ITEM NO.49

NOTE:CM APPL.23877/2025 SHALL BE TAKEN UP ALONGWITH RFA(OS)-24/2023 LISTED AT ITEM NO.34

NOTE:CM APPL.23932-33/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-2563/2007 LISTED AT ITEM NO.91

NOTE:CM APPL.23930/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-10819/2019 LISTED AT ITEM NO.83

COURT NO. 05  
 DIVISION BENCH-V  
 HON'BLE MR.JUSTICE C.HARI SHANKAR  
 HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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[vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
73	CONT.CAS(C)-624/2025	LUMTIPPOU JOY GANGMEIH V/s SHRI S GOPALAKRISHNAN	KAOLIANGPOU KAMEI	
		OTHER DETAILS OF ADVOCATES: KAOLIANGPOU KAMEI (ADV1KAMEI@GMAIL.COM)(9899754667)(PETITIONER) MANISHA(OFFICEOFMANISHA@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DIGWEL(DIGWEL@CRPF.GOV.IN)(0)(RESPONDENT) DG HQDGAR(DG-HQDGAR@ASSAMRIFLES.GOV.IN)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ITBP(COMDTRECT@ITBP.GOV.IN)(0)(RESPONDENT) EDPDTE(EDPDTE@BSF.NIC.IN)(0)(RESPONDENT) SSB(DG-SSB@NIC.IN)(0)(RESPONDENT) SSC(SSC@SSC.NIC.IN)(0)(RESPONDENT) IGPERS(IGPERS@CISF.GOV.IN)(0)(RESPONDENT)		
74	FAO(OS) (COMM)-59/2025 CM APPL. 22931/2025 CM APPL. 22932/2025 CM APPL. 22933/2025 CM APPL. 22934/2025 CM APPL. 22935/2025 CM APPL. 22936/2025	UNISYS INFOSOLUTIONS PRIVATE LIMITED V/s FRANKFINN ENTERTAINMENT COMPANY PRIVATE LIMITED & ORS.	NIKHIL CHAWLA	
		OTHER DETAILS OF ADVOCATES:		
75	W.P.(C)-5281/2025 CM APPL. 24070/2025	ANAND KATIYAR ORS & ORS. V/s UNION OF INDIA AND ORS & ORS.	NEHA RAI	
		OTHER DETAILS OF ADVOCATES: NEHA RAI(NEHARAI2795@GMAIL.COM)(8800807986)(PETITIONER) SANTOSH KUMAR TRIPATHI, RAVINDER, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, OFFICE.ADVRAVINDER@GMAIL.COM, <a href="mailto:UOIDHC@GMAIL.COM">UOIDHC@GMAIL.COM</a> )(9868250806)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
76	CM APPL. 61013/2023 In W.P.(C)-4538/2017(Disposed off case) WITH W.P.(C) 7770/2017	PRABHU DAYAL GORA & ORS V/s UNION OF INDIA & ORS	HARVINDER OBEROI, MAJEDAR JANGRA, SAAHILA LAMBA, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: M D JANGRA (JANGSMD@GMAIL.COM)(8130839698)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)		
77	CM APPL. 61008/2023(CM For Restoration) In W.P.(C)-7770/2017(Disposed off case)	RAMESH KUMAR AND ORS V/s UNION OF INDIA AND ORS	KULDEEP SINGH, MAJEDAR JANGRA, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: M D JANGRA (JANGSMD@GMAIL.COM)(8130839698)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)		
78	W.P.(C)-8270/2017 CM APPL. 34041/2017 CM APPL. 29348/2018	DR. M.C. PANDEY V/s UNION OF INDIA & ANR	SUDEEP SINGH, SANGITA RAI	
		OTHER DETAILS OF ADVOCATES: SANGITA RAI()(9015288878)(PETITIONER)		
PART-HEARD MATTERS				
79	RFA(COMM)-166/2025 CM APPL. 17179/2025 CM APPL. 17180/2025 CM APPL. 17182/2025	DIAMOND MODULAR PVT. LTD. V/s VIKASH KUMAR & ANR.	SHRAVAN KUMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: UNITED AND UNITED(UNITEDMARK@UNITEDANDUNITED.COM)(9650682928)(PETITIONER) AENTERPRISESCPN(AENTERPRISESCPN9155@GMAIL.COM)()(RESPONDENT) ADHELP DIAMOND (ADHELPDIAMONGOLD@GMAIL.COM)()(RESPONDENT) DIAMOND GOLD (DIAMONGOLDACCESSORIES@GMAIL.COM)()(RESPONDENT)		
80	CM APPL. 15134/2025 In W.P.(C)-4506/2021	SUBHASH CHANDRA TRIPATHI & ORS. V/s DIRECTORATE GENERAL, INDO TIBETAN BORDER POLICE FORCE & ORS.	ANCHIT BHANDARI, SAGAR SAXENA, MAHESH KUMAR BHARDWAJ, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: PADMA PRIYA(GMPADMA@GMAIL.COM)(9910531145)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SAGAR SAXENA(SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER) M K BHARDWAJ(MAHESHKB75@GMAIL.COM)(9213781975)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PRATIMA N. LAKRA(ADVOCATEPRATIMA@GMAIL.COM)(9968324260)(PETITIONER) SAGAR N ASSOCIATES(SAGARNASSOCIATES@GMAIL.COM)()(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
81	FAO (COMM)-100/2025	KHILENDER GUPTA TRADING AS M/S BOBBY ENTERPRISES V/s M/S HIND FOOD PRODUCT & ORS.	SHANTNU AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
82	RFA(COMM)-229/2025 CM APPL. 24154/2025 CM APPL. 24155/2025 CM APPL. 24156/2025	RAJESH JAIN V/s POOJA NIJWAN	RAJ KUMAR SAHNI	
		OTHER DETAILS OF ADVOCATES: R K SAHNI ()(9811114348)(PETITIONER) R()(9999252575)(RESPONDENT)		
83	W.P.(C)-4123/2025 CM APPL. 19111/2025 CM APPL. 19112/2025	INFRASTRUCTURE WATCHDOG V/s UNION OF INDIA AND ORS	PRANAV SACHDEVA, ARPIT SINGH ARORA, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: PRANAV SACHDEVA(ROHITRAMPATTABIRAMAN@GMAIL.COM)(9910523811)(PETITIONER) SECY FS, CBI, CVC, MDCEO, MAHABANK(SECY-FS@NIC.IN, DCBI@CBI.GOV.IN, CVC@NIC.IN, MDCEO@MAHABANK.CO.IN)()(RESPONDENT) PNB, UNION OF INDIA, AHI NORTH, GNCTD(HOSD@PNB.CO.IN, UOIDHC@GMAIL.COM, INVESTORRELATIONS@AHINORTH.COM)(1123384193)(RESPONDENT) GNCTD, DLACBIDHC, RAVINDER AGARWAL(GNCTD.SCLA.SKP@GMAIL.COM,		

	DLACBIDHC@GMAIL.COM, RAVINDERAGAR@GMAIL.COM)(0)(RESPONDENT) VINOD GUPTA, SK ROUT(VINODGUPTA501@HOTMAIL.COM, ADVSKROUT71@GMAIL.COM, ADVSKROUT@YAHOO.COM)(0)(RESPONDENT) SNS LEGAL, ARUN KUMAR SHUKLA, INVESTOR RELATION OF AHL NORTH(CONNECT@SNSLEGAL.IN, ARUNKUMARSHUKLA7@GMAIL.COM, INVESTORRELATIONS@AHINORTH.COM)(0)(RESPONDENT) ARPIT SINGH ARORA(ARPITSINGH.ARORA@HOTMAIL.COM)(9899722679)(RESPONDENT) ARPIT SINGH ARORA(ARPITSINGH.ARORA@HOTMAIL.COM)(9899722679)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)	
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NOTE:CM APPL.23938/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-15236/2024 LISTED AT ITEM NO.43

NOTE:CM APPL.23931/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-4385/2025 LISTED AT ITEM NO.7

COURT NO. 34  
 DIVISION BENCH-VI  
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD  
 HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
50	RFA(COMM)-225/2025 CM APPL. 23767/2025 CM APPL. 23768/2025	STATE BANK OF INDIA V/s BABITA PAREEK	RANJAY KUMAR SINHA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: R K SINHA (ADVOCATESINHA@REDIFFMAIL.COM)(9718814471)(PETITIONER) BABITA (BABITAPAREEK13449@GMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
51	MISC. APPEAL(PMLA)-21/2025 CRL.M.A. 1689/2020 CRL.M.A. 1691/2020	DEPUTY DIRECTOR, DIRCTORATE OF ENFORCEMENT V/s M/S AGIO EXPORTS LTD. & ORS.	VINOD DIWAKAR, NIMIT MATHUR, ABHISHEK PRASAD	
		OTHER DETAILS OF ADVOCATES: NIMIT MATHUR(MATHUR.NIMIT@GMAIL.COM)(8800535164)(RESPONDENT) NIMIT MATHUR(MATHUR.NIMIT@GMAIL.COM)(8800535164)(RESPONDENT) ABHISHEK PRASAD(A.PRASAD088@GMAIL.COM)(9999780184)(RESPONDENT)		
52	RFA(COMM)-228/2025 CM APPL. 24151/2025 CM APPL. 24152/2025 CM APPL. 24153/2025	GSBA BUILDERS PVT LTD V/s SHRI NAIPAL SINGH	ABHISHEK SRIVASTAVA	SUB. TO OFF. OBJ.
		OTHER DETAILS OF ADVOCATES: ABHISHEK SRIVASTAVA(ADV.MSBHAMRAH@GMAIL.COM)(9810690846)(PETITIONER) NEW POWER SOLUTION (NEWPOWERSOLUTION@GMAIL.COM)(0)(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)</b>				
53	W.P.(C)-7235/2019 CM APPL. 7884/2024 WITH W.P.(C) 2354/2021 W.P.(C) 8590/2020	M/S ANAND AND ANAND V/s UNION OF INDIA & ORS.	J.K. MITTAL, SATISH AGGARWALA, SATISH AGARWALA	
		OTHER DETAILS OF ADVOCATES: J.K. MITTAL(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) SATISH AGGARWALA (SATISHAGGARWALA@GMAIL.COM){}(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){}(RESPONDENT)		
54	W.P.(C)-8590/2020	M/S. ANAND AND ANANAD V/s UNION OF INDIA & ORS.	J.K. MITTAL, K ENATOLI SEMA	
		OTHER DETAILS OF ADVOCATES: J.K MITTAL(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) J.K. MITTAL(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SATISH AGGARWALA(SATISHAGGARWALA@GMAIL.COM)(9899816666)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) K ENATOLI SEMA(ENATOLI@GMAIL.COM)(9818139636)(PETITIONER)		

55	W.P.(C)-2354/2021 WITH W.P.(C) 8590/2020 W.P.(C) 7235/2019	MS ANAND AND ANAND V/s UNION OF INDIA & ORS.	J.K. MITTAL	
		OTHER DETAILS OF ADVOCATES: J.K. MITTAL(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) J K MITTAL AND VANDANA MITTAL(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
56	W.P.(C)-4189/2024 CM APPL. 17142/2024	ANAND AND ANAND V/s UNION OF INDIA & ORS.	J.K. MITTAL	
		OTHER DETAILS OF ADVOCATES: J K MITTAL AND VANDANA MITTAL(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) SATISH AGGARWALA(SATISHAGGARWALA@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		

NOTE: CRL.M.BAIL. 792/2025 SHALL BE TAKEN UP ALONGWITH CRL.A-488/2024 LISTED AT ITEM NO.12

24.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 38  
HON'BLE MS. JUSTICE PRATHIBA M.SINGH

NOTE: CM APPL. 24090/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-575/2021 LISTED AT ITEM NO.5

COURT NO. 43  
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CASES INVOLVING DIFFERENTLY-ABLED PERSONS</b>				
63	W.P.(C)-9903/2024 CM APPL. 40651/2024	ASHISH DIXIT V/s NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS & ANR.	NIDHI SINGH, AMARTYA ASHISH SHARAN	Listing Remarks: AT 02:15 P.M.
		OTHER DETAILS OF ADVOCATES: NIDHI SINGH(NIDHISINGHDWIVEDI@GMAIL.COM)(9999778019)(PETITIONER) NESTS TRIBAL(NESTS-TRIBAL@TRIBAL.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) AMARTYA ASHISH SHARAN(SHARAN.AMARTYA@GMAIL.COM)(9654659775)(RESPONDENT)		
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
64	W.P.(C)-5280/2025 CM APPL. 24069/2025	B BOSE & ORS. V/s NATIONAL INSTITUTE OF IMMUNOLOGY & ORS.	HARSHAL KUMAR	
		OTHER DETAILS OF ADVOCATES: HARSHAL KUMAR / APOORV RASTOGI(HARSHALKUMAR.LAWYER@GMAIL.COM)(9098575478)(PETITIONER)		

		UNION OF INDIA, NIL(UOIDHC@GMAIL.COM, WEBADMIN@NIL.AC.IN)(1123384193)(RESPONDENT)	
65	W.P.(C)-5288/2025 CM APPL. 24128/2025	GOPAL KRISHAN TANEJA V/s UNION OF INDIA AND ORS.	KUNAL ANAND
		OTHER DETAILS OF ADVOCATES: RICHKA KAPOOR(OFFICE@MARKLEGAL.CO.IN)(8447226339)(PETITIONER) UNION OF INDIA, IITD, IIT JAMMU(UOIDHC@GMAIL.COM, DIRECTOR@IITD.AC.IN, DIRECTOR.OFFICE@IITJAMMU.AC.IN)(1123384193)(RESPONDENT) ARJUN MITRA, IGNOU(AJMITRA@GMAIL.COM, RCDELHI1@IGNOU.AC.IN)(0)(RESPONDENT)	

COURT NO. 49

HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
121	CM APPL. 24091/2025 In RC.REV.-298/2019	GURUDEV SINGH V/s MAHANT JASVINDER SINGH DASS	R P KAPUR, DHIRENDRA PRATAP SRIVASTAVA, A C DAVID, JASPREET SINGH, RAVENDRAPAL SINGH SIROHI	
		OTHER DETAILS OF ADVOCATES: R P KAPUR , DHIRENDRA PRATAP SRIVASTAVA()(9818744408)(PETITIONER) JASPREET (JASPREET.LAW@GMAIL.COM)(0)(PETITIONER) A C DAVID(APPEXLEGALNETWORK@REDIFFMAIL.COM)(9899291465)(RESPONDENT) JASPREET SINGH(OFFICE@JASBASSOCIATES.IN)(9899641617)(PETITIONER) RAVENDRA(RAVENDRASIROHI57@GMAIL.COM)(0)(RESPONDENT) JASPREET SINGH (JASPREET.LAW@GMAIL.COM)(9899641617)(PETITIONER) RAVENDRAPAL SINGH SIROHI( <a href="mailto:RAVENDRASIROHI57@GMAIL.COM">RAVENDRASIROHI57@GMAIL.COM</a> )(9210103441)(PETITIONER)		
122	RC.REV.-135/2025 CM APPL. 24037/2025 CM APPL. 24038/2025	ASHOK KUMAR V/s MR. KAVINDER SHARMA	AKHIL SURI	
		OTHER DETAILS OF ADVOCATES: LEX NAYAY ASSO(LEXNYAYAOFFICES@GMAIL.COM)(9910639360)(PETITIONER) R()(9871878554)(RESPONDENT)		
123	RC.REV.-136/2025 CM APPL. 24055/2025 CM APPL. 24056/2025	SH. JAGMOHAN SINGH V/s SH. GURPREET SINGH SAWHNEY	SUNIL DUTT DIXIT	
		OTHER DETAILS OF ADVOCATES: SUNIL DUTT DIXIT (SDDOFFICE2@GMAIL.COM)(9312832910)(PETITIONER) BRAHM(ADVOCATE.BRAHM@GMAIL.COM)(0)(RESPONDENT) GURPREET (SAWHNEYGURPREET297@GMAIL.COM)(0)(RESPONDENT)		
124	RC.REV.-137/2025 CM APPL. 24065/2025 CM APPL. 24066/2025	RANDHIR SINGH V/s OM PARKASH KALRA THROUGH LRS	AMIT VOHRA	
		OTHER DETAILS OF ADVOCATES: AMIT VOHRA (JAGMOHANSINGHLAWYER@GMAIL.COM)(9958258255)(PETITIONER) R()(9811632526)(RESPONDENT)		
125	RC.REV.-138/2025 CM APPL. 24101/2025 CM APPL. 24102/2025 CM APPL. 24103/2025	G.SELVI & ORS. V/s RAMESH CHAND SHARMA	RISHABH KAPUR	
		OTHER DETAILS OF ADVOCATES: RISHABH KAPUR(MAIL@RISHABHKAPUR.COM)(7042181838)(PETITIONER) GYAN PRAKASHA( <a href="mailto:GYANPRAKASHSHARMA75@GMAIL.COM">GYANPRAKASHSHARMA75@GMAIL.COM</a> )(0)(RESPONDENT)		

126	RC.REV.-139/2025 CM APPL. 24112/2025 CM APPL. 24113/2025	NIRMALA KOHLI V/s HOTEL ZODIAC PVT LTD	RAJESH BHATIA	
		OTHER DETAILS OF ADVOCATES: RAJESH BHATIA (RBHAITA_ADVOCATE@YAHOO.CO.IN)(9811331125)(PETITIONER) LAWYER AJAY(LAWYERAJAY@YAHOO.COM)(0)(RESPONDENT)		
127	RFA-367/2025 CM APPL. 24080/2025 CM APPL. 24081/2025 CM APPL. 24135/2025	ISHWAR SINGH KANDERA V/s RANVEER SINGH	SUNNY KADIYAN	subject to office objection
		OTHER DETAILS OF ADVOCATES: SUNNY KADIYAN(SUNNYKADIYANADVOCATE@GMAIL.COM)(9999853856)(PETITIONER) KUMAR PRADEEP(KUMARPRADEEP111@YAHOO.COM)(0)(RESPONDENT)		
128	RFA-368/2025 CM APPL. 24109/2025 CM APPL. 24110/2025	AMRIK SINGH V/s LAKHVIR SINGH & ORS.	BHARAT PRAKASH	subject to office objection
		OTHER DETAILS OF ADVOCATES: BHARAT GUPTA(BHARAT.GUPTARKCA@GMAIL.COM)(9268300000)(PETITIONER) SPLATTORNEY(SPLATTORNEY@GMAIL.COM)(0)(RESPONDENT) R()(9811490209)(RESPONDENT) R()(9811264628)(RESPONDENT) R()(7869432020)(RESPONDENT) R()(6263245509)(RESPONDENT) R()(9899181882)(RESPONDENT) R()(9810329899)(RESPONDENT) R()(9811896828)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
129	CM APPL. 24157/2025 In RFA-1088/2019 WITH RFA 60/2020	RAMANJIT KAUR V/s RITU SHARMA & ORS	RAJIV ANEJA, BHARAT GUPTA, BHARAT GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJIV ANEJA()(9910109815)(PETITIONER) BHARAT GUPTA, VARUN TYAGI(LEGISTAUXILIARY@GMAIL.COM)(45640851)(RESPONDENT) ANEJA(ANEJA_RAJIV@YAHOO.COM)()(RESPONDENT) MOHIT(MOHITADV@YAHOO.COM)()(RESPONDENT) BHARAT GUPTA(LEGISTAUXILIARY@GMAIL.COM)(0)(RESPONDENT) BHARAT GUPTA(LEGISTAUXILIARY@GMAIL.COM)(9810444651)(PETITIONER)		
<b>FOR ADMISSION</b>				
130	RC.REV.-364/2024 CM APPL. 71416/2024 CM APPL. 71417/2024	ATUL JAIN V/s NARENDER KUMAR THROUGH LRS & ORS.	KARAN GAUR	
		OTHER DETAILS OF ADVOCATES:		

NOTE:CM APPL.23882/2025 SHALL BE TAKEN UP ALONGWITH RFA-228/2023 LISTED AT ITEM NO.29

COURT NO. 30  
HON'BLE MR.JUSTICE SANJEEV NARULA

**NOTE:** "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,  
PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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**NOTE:** FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR DIRECTION ON OFFICE NOTE</b>				
73	CRL.M.C.-942/2025(Disposed off case)	DEEPAK KUMAR V/s HC RAVINDER BHATI	VIVEK KUMAR GAURAV	
		OTHER DETAILS OF ADVOCATES: ATTORNEY TLI (ATTORNEY.TLI@GMAIL.COM)(9711933400)(PETITIONER)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
74	BAIL APPLN.-1539/2025 CRL.M.A. 12053/2025	RAJ KUMAR GOEL V/s STATE OF NCT DELHI	PREM SINGH, PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: HIMASHU MAKKAR (HIMANSHUMAKKAR@GMAIL.COM)(8168060043)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-141/2025) BAIL APPLN. 1532/2025 FILED BY MINI MITTAL (D. OF HEARING : 2025-04-24 ) BAIL APPLN. 1561/2025 FILED BY RAJNI GOEL (D. OF HEARING : 2025-04-24 ) P.S.-FIR NO. :(MALVIYA NAGAR-141/2025)

**NOTE:** CRL.M.A.12263 /2025 SHALL BE TAKEN UP ALONGWITH W.P.(CRL)-3540/2023 LISTED AT ITEM NO.56

**NOTE:** CRL.M.A.12282/2025 SHALL BE TAKEN UP ALONGWITH W.P(CRL)-3501/2023 LISTED AT ITEM NO.50

COURT NO. 26  
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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MEETING NUMBER: 2512 399 8226

PASSWORD: 1234

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[cmpankaj.dhc@gov.in](mailto:cmpankaj.dhc@gov.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
75	CRL.A.-529/2025 CRL.M.A. 12317/2025 CRL.M.A. 12318/2025 CRL.M.A. 12319/2025	MANOJ KUMAR AND ORS V/s STATE AND ANR	ABHAY SACHAN	WITH CRL L.P. 81/2021
		OTHER DETAILS OF ADVOCATES: VIKAS ARORA(ARORALAWOFFICE@ALO.NET.IN)(9811414440)(PETITIONER) ABHAY SACHAN(ARORALAWOFFICE@ALO.NET.IN)(9811414440)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-145/2013) CRL.REV.P. 735/2015 FILED BY STATE (NCT OF DELHI) (DISPOSED ON : 2017-02-14 ) CRL.REV.P. 358/2016 FILED BY JAIWATI (DISPOSED ON : 2017-02-14 ) CRL.REV.P. 912/2017 FILED BY JAGDEV (D. OF HEARING : 2025-04-28 ) CRL.REV.P. 932/2017 FILED BY SURAJ BHAN (DISPOSED ON : 2020-02-26 ) CRL.REV.P. 925/2017 FILED BY JAGMAL (DISPOSED ON : 2020-02-26 ) CRL.M.C. 4412/2019 FILED BY JAIDEV (DISPOSED ON : 2019-12-12 ) W.P.(CRL) 2788/2019 FILED BY JAGMAL (DISPOSED ON : 2019-09-27 ) CRL.L.P. 81/2021 FILED BY STATE GOVT OF NCT OF DELHI (D. OF HEARING : 2025-01-29 ) CRL.L.P. 86/2022 FILED BY JAIWATI AND ANR. (D. OF HEARING : 2025-01-29 ) P.S.-FIR NO. :(MANSAROVER PARK-145/2013)

NOTE: CRL.M.B 885/2025 SHALL BE TAKEN UP ALONGWITH BAIL APPLN-1350/2025 LISTED AT ITEM NO.10

COURT NO. 51  
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST."

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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MEETING NO. 2512 822 1186.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
103	MAC.APP.-261/2025 CM APPL. 24068/2025	RELIANCE GENERAL INSURANCE CO LTD V/s CHANDRADEV MUKHIYA & ORS.	SOUMIK MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: SHOUMIK MAZUMDAR()(9555631589)(PETITIONER)		
104	MAC.APP.-262/2025 CM APPL. 24072/2025 CM APPL. 24073/2025	U.P. STATE ROAD TRANSPORT CORPORATION V/s BHAGWAT SINGH CHAUHAN & ORS.	SHADAB KHAN	
		OTHER DETAILS OF ADVOCATES: SHADAB KHAN(SHADABKHANK5@GMAIL.COM)(9999944851)(PETITIONER) MEENA GUPTA (RUDRAK56.TISHAZARI@GMAIL.COM)(0)(RESPONDENT)		
105	MAC.APP.-263/2025 CM APPL. 24082/2025 CM APPL. 24083/2025 CM APPL. 24084/2025	UNITED INDIA INSURANCE CO LTD V/s SMT GULSHAN AND ORS.	P.K. SETH	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER)		
106	MAC.APP.-264/2025 CM APPL. 24126/2025 CM APPL. 24127/2025	U P STATE ROAD TRANSPORT CORPORATION V/s VIKAS CHAUHAN ALIAS HARISH CHAUHAN & ANR.	SHADAB KHAN	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: SHADAB		

		KHAN(SHADABKHANK5@GMAIL.COM)(9999944851)(PETITIONER) RUDRAMANI(RUDRAK56.TISHAZARI@GMAIL.COM)(0)(RESPONDENT)		
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
107	CM APPL. 24134/2025 In MAC.APP.-781/2015(Disposed off case) WITH MAC.APP. 861/2015	RELIANCE GENERAL INSURANCE CO LTD V/s SAROJ BALA & ORS	SHANTHA DEVI RAMAN, ASHWANI KUMAR SONI, S N PARASHAR	
		OTHER DETAILS OF ADVOCATES: A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) PARASH(PARASHARCHAMBER@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.23981/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-2648/2023 LISTED AT ITEM NO.49

COURT NO. 48  
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

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MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
58	CONT.CAS(C)-619/2025	AMAN SINGH V/s AMIT SAXENA	DANIYAL KHAN	
		OTHER DETAILS OF ADVOCATES: DANIYAL KHAN(DANIYALK18@GMAIL.COM)(9819600925)(PETITIONER) REKHA(REKHASAXENA79@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 21  
HON'BLE MR.JUSTICE VIKAS MAHAJAN

**NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.**

**NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
131	W.P.(C)-5283/2025 CM APPL. 24095/2025 CM APPL. 24096/2025 CM APPL. 24097/2025	MANOJ V/s DELHI DEVELOPMENT AUTHORITY THROUGH DY. DIRECTOR & ANR.	ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) DDA, ANUJ CHATURVEDI(DDACHAMBERHC@DDA.ORG.IN, AC10.ADV@GMAIL.COM)(0)(RESPONDENT)		

**NOTE:CM APPL.23961/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-14544/2024 LISTED AT ITEM NO.102**

COURT NO. 50  
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : [courtmaster09@gmail.com](mailto:courtmaster09@gmail.com)

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>BAIL</b>				
1	BAIL APPLN.-2740/2023	LAXMI NARAYAN V/s STATE NCT OF DELHI	RAVI MEHTA, NUJHAT NASEEM	Listing Remarks: AT 4:00 P.M.
		OTHER DETAILS OF ADVOCATES: RAVI MEHTA (ASSOCIATESMEHTA21@GMAIL.COM)(9868539051)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NUJHAT NASEEM(NUZHAT.ALAM117@GMAIL.COM)(9693333244)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DELHI CANTT.-261/2021) W.P.(CRL) 1484/2023 FILED BY LAXMI NARAYAN (DISPOSED ON : 2023-05-23 ) P.S.-FIR NO. :(DELHI CANTT.-261/2021)

COURT NO. 08  
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE POST LUNCH SESSION ( 02:30 P.M. ONWARDS )

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
84	W.P.(C)-5278/2025 CM APPL. 24060/2025 CM APPL. 24061/2025	SMT BHARTI VERMA V/s GOVT OF GNCTD THROUGH ITS CHEIF SECRETARY & ORS.	UTTAM KUMAR PODDAR	
		OTHER DETAILS OF ADVOCATES: VIJAY DATT GAHTORI & UTTAM PODDAR(GAHTORIVIJAY@GMAIL.COM)(8130214827)(PETITIONER)		

		SANTOSH KUMAR TRIPATHI, RAJINDER(STANDINGCOUNSELGNCTD@GMAIL.COM, RAJINDRAKUMAR2@GMAIL.COM)(9868250806)(RESPONDENT)		
85	W.P.(C)-5282/2025 CM APPL. 24092/2025 CM APPL. 24093/2025 CM APPL. 24094/2025	KIMIYA ENGINEERS PVT LTD V/s NBCC INDIA LIMITED	SHIVANK PRATAP	
		OTHER DETAILS OF ADVOCATES: SHIVANK PRATAP SINGH/ PRIYA SINGH/ SAMYAK JAIN(SHIVANK@SPSLAW.CO.IN)(9911797547)(PETITIONER) NBCC INDIA, ABHIPSA, NBCC INDIA(CMDSECTT@NBCCINDIA.COM, ADV.ABHIPSA@GMAIL.COM, LAW@NBCCINDIA.COM)(0)(RESPONDENT)		
86	W.P.(C)-5284/2025 CM APPL. 24098/2025 CM APPL. 24099/2025 CM APPL. 24100/2025	KIMIYA ENGINEERS PVT LTD V/s NBCC INDIA LIMITED	SHIVANK PRATAP	
		OTHER DETAILS OF ADVOCATES: SHIVANK PRATAP SINGH/ PRIYA SINGH/ SAMYAK JAIN(SHIVANK@SPSLAW.CO.IN)(9911797547)(PETITIONER) NBCC INDIA, ABHIPSA, NBCC INDIA(CMDSECTT@NBCCINDIA.COM, ADV.ABHIPSA@GMAIL.COM, LAW@NBCCINDIA.COM)(0)(RESPONDENT)		
87	W.P.(C)-5287/2025 CM APPL. 24124/2025 CM APPL. 24125/2025	RASHMI SALUJA V/s DIRECTORATE OF ENFORCEMENT & ANR.	AYUSH JAIN	Remarks: SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: JUSTUM LEGAL(JUSTUMLEGAL@GMAIL.COM)(8010889344)(PETITIONER) ICICI SECURITIES, PUNIT BHALLA, DIRECTORATE OF ENFORCEMENT(COMPLIANCEOFFICE@ICICISECURITIES.COM, PUNITBHALLA@GMAIL.COM, DL.HC- ED@GOV.IN)(0)(RESPONDENT) PUNIT BHALLA(PUNITBHALLA@AOL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
88	W.P.(C)-5289/2025	BHARGAV SRINADH GUNDABOLU V/s REGIONAL PASSPORT OFFICER (RPO) & ORS.	UTSAV KUMAR	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH JAIN(SIDDHARTHJAINLEGAL@GMAIL.COM)(0)(PETITIONER) SIDDHARTH JAIN(SIDDHARTHJAINLEGAL@GMAIL.COM)(7709690578)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
<b>FOR ADMISSION</b>				
89	W.P.(C)-3489/2025 CM APPL. 16354/2025	MANIDEEP MAGO V/s UNION OF INDIA & ORS.	ARVEEN SEKHON	
		OTHER DETAILS OF ADVOCATES: RISHI SEHGAL, KESHVAM CHAUDHRI, ARVEEN SEKHON, MUSKAAN KHURANA, DIYA(ADVOCATESEHGAL.RISHI@GMAIL.COM)(9417219804)(PETITIONER) UNION OF INDIA, NAVEEN KUMAR, AAPMLA(UOIDHC@GMAIL.COM, DL.HC-ED@GOV.IN, REGISTRARAAPMLA- REV@NIC.IN)(1123384193)(RESPONDENT)		

NOTE:CM APPL.23943/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-613/2025 LISTED AT ITEM NO.39  
NOTE:CM APPL.23891/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-17658/2024 LISTED AT ITEM NO.35  
NOTE:CM APPL.23998/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-3226/2025 LISTED AT ITEM NO.41  
NOTE:CM APPL.23959/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-8333/2024 LISTED AT ITEM NO.23

COURT NO. 31  
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'  
 AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE  
 ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF  
 COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmpooja.dhc@gov.in](mailto:cmpooja.dhc@gov.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
65	CRL.REV.P.-1109/2024 CRL.M.A. 27044/2024	CENTRAL BUREAU OF INVESTIGATION V/s GOPAL KRISHNA MADHAV@ G.K. MADHAV	PRAKARSH AIRAN, HARSH K SHARMA	
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARMA (ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) HARSH K SHARMA(PROSELLAWINC@GMAIL.COM)(9810064070)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2020-A-0005)
66	W.P.(CRL)-666/2025	RIYAZ KHAN @RIYAZ@GANDA@SONU V/s STATE OF NCT OF DELHI	GAUTAM KHAZANCHI (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN(CHUAHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OLD DELHI RAILWAY STATION-141/2008) CRL.A. 299/2012 FILED BY RIYAZ KHAN @ GAINDA (DISPOSED ON : 2014-10-31 ) W.P.(CRL) 1709/2019 FILED BY RIYAZ KHAN @ GAINDA (DISPOSED ON : 2019-08-21 )  P.S.-FIR NO. :(OLD DELHI RAILWAY STATION- 141/2008)
<b>FOR DIRECTION ON OFFICE NOTE</b>				
67	BAIL APPLN.-2887/2024(Disposed off case)	DEEPAK @ TUTAN @ BHARAT SHARMA V/s STATE OF NCT OF DELHI	ASTHA	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEAREKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-104/2016) BAIL APPLN. 2419/2018 FILED BY VINAY (DISPOSED ON : 2019-03-06 )  P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE- 104/2016)

NOTE: CRL.M.A.12267-68/2025 SHALL BE TAKEN UP ALONGWITH BAIL APPLN-1067/2025 LISTED AT ITEM NO.6

COURT NO. 24  
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO [cmatishgoel@gmail.com](mailto:cmatishgoel@gmail.com)
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRcTHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.

8. CLICK HERE TO JOIN VC  
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
48	CONT.CAS(C)-620/2025 CM APPL. 24054/2025	ASHISH DHIR V/s NISHI DHIR & ANR.	RHYTHM SHEEL SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: RHYTHM SHEEL(ADVOCATERHYTHM12@GMAIL.COM)(8447689629)(PETITIONER)		
49	CONT.CAS(C)-621/2025 CM APPL. 24057/2025	SARFRAZ AHMED V/s RAJJANI KUMARI & ANR.	NAVJOT KUMAR	
		OTHER DETAILS OF ADVOCATES: NAVJOT KUMAR(NAVJOT279@YAHOO.CO.IN)(9990217408)(PETITIONER) NIZAMU(NIZAMU@UCOBANK.CO.IN)(0)(RESPONDENT) ZO NEWDELHI(ZO.NEWDELHI@UCOBANK.CO.IN)(0)(RESPONDENT)		
50	CONT.CAS(C)-622/2025	SAGAR V/s SHRI DHARMENDRA & ORS.	RAMKARAN	
		OTHER DETAILS OF ADVOCATES: VARUN THAKUR(VARUNTHAKURKER@GMAIL.COM)(9868573717)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
51	CONT.CAS(C)-623/2025 CM APPL. 24071/2025	HIMALAYAN FLORA AND AROMAS PVT LTD V/s MR. SHANKAR PANDIT	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES: MANAV LEGAL(OFFICEOFANAND@GMAIL.COM)(9650119034)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
52	CONT.CAS(C)-625/2025	T.D GAUTAM V/s DHARMENDRA & ORS.	AJIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AJIT KUMAR (NAVASSOCIATES@YAHOO.COM)(9899361664)(PETITIONER) CS DELHI(CSDELHI@NIC.IN)(0)(RESPONDENT) PATEISDM(PATEISDM@NIC.IN)(0)(RESPONDENT) INDERDHANJA(INDERDHANJA08@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
53	CONT.CAS(C)-626/2025 CM APPL. 24104/2025	NATH INTERNATIONAL CORPORATION V/s MR. VIJAY KUMAR SINGH, VICE- CHAIRPERSON, DELHI DEVELOPMENT AUTHORITY & ORS.	AMER VAID	
		OTHER DETAILS OF ADVOCATES: AMER VAID(AMERVAID@GMAIL.COM)(9818239395)(PETITIONER) DDA(VCDDA@DDA.ORG.IN)(0)(RESPONDENT)		

		DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) VIVEK(VIVEK.CHAUDHARY45@DDA.GOV.IN)(0)(RESPONDENT)	
54	CONT.CAS(C)-627/2025 CM APPL. 24105/2025	ST JOANS EDUCATION SOCIETY V/s GOVERNMENT OF NCT OF DELHI	RUCHIKA SHARMA
		OTHER DETAILS OF ADVOCATES: ROMA BHAGAT ASSO(RUCHIKASHARMARBA@GMAIL.COM)(9811663159)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)	
55	CONT.CAS(C)-628/2025	MEENA TIWARI V/s SH PARAMDEEP SINGH SAINI & ANR.	JITENDER METHA
		OTHER DETAILS OF ADVOCATES: JITENDER MEHTA (KATYANILEGALSERVICES@GMAIL.COM)(9625461696)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)	
56	CONT.CAS(C)-629/2025 CM APPL. 24130/2025	RAJDEEP SINGH & ORS. V/s BALESH KUMARI VIJAYRUN	ANKUR GARG
		OTHER DETAILS OF ADVOCATES:	
57	CONT.CAS(C)-630/2025	DR. SUBHASH VIJAYRAN V/s SHIMRAY ASAIWO BELLROSE	SUBHASH VIJAYRAN
		OTHER DETAILS OF ADVOCATES: DR SUBHASH VIJAYRAN(DRSUBHASHVIJAYRAN@GMAIL.COM)(8920086150)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) NWADM(NWADM@NIC.IN)(0)(RESPONDENT)	
58	CONT.CAS(C)-631/2025 CM APPL. 24131/2025	RITU BIR SINGH V/s VEDITHA REDDY AND ORS	SAHEJ UBAN
		OTHER DETAILS OF ADVOCATES:	

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
59	W.P.(C)-628/2008	TEK CHAND V/s JPFL FILMS PRIVATE LIMITED	MR.SOM DUTTA SHARMA, MOHIT GUPTA, INDEMNIS LEGIS & CO, NARENDRA BAHADUR TIWARI, SUBHASH CHAND, MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: NARENDRA BAHADUR TIWARI(NBTIWARI48@YAHOO.IN)(9810252671)(PETITIONER) SUBHASH CHAND(SUBHASHCHANDBUDHIRAJA40@GMAIL.COM)(9871286169)(PETITIONER) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(RESPONDENT)		

NOTE:CM APPL.23960/2025 SHALL BE TAKEN UP ALONGWITH CONT.CAS(C)-1779/2024 LISTED AT ITEM NO.20

NOTE: CM APPL. 24035/2025 SHALL BE TAKEN UP ALONGWITH CONT.CAS(C)-853/2023 LISTED AT ITEM NO.12

COURT NO. 28  
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[mahendra.kadian@dhc.nic.in](mailto:mahendra.kadian@dhc.nic.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
83	CRL.M.A. 12120/2025 CRL.M.A. 12121/2025 In CRL.A.-14/2025	RAMESH KUMAR JAYASWAL V/s CENTRAL BUREAU OF INVESTIGATION	FARAZ MAQBOOL	
		OTHER DETAILS OF ADVOCATES: FARAZ MAQBOOL (MAQBOOLFARAZ@GMAIL.COM)(9811752710)(PETITIONER) FARAZ MAQBOOL (MAQBOOLFARAZ@GMAIL.COM)(9811752710)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) FARAZ AMQBOOL (MAQBOOLFARAZ@GMAIL.COM)(9811752710)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-221-2016--0002) CRL.A. 1186/2024 FILED BY MANOJ KUMAR JAYASWAL THROUGH PAIROKAR (D. OF HEARING : 2024-12-23 ) P.S.-FIR NO. :(CBI-221-2016--0002)
<b>END OF THE BOARD MATTERS</b>				
84	CRL.M.C.-3724/2023 CRL.M.A. 14095/2023	K & ANR. V/s STATE & ANR.	SUKHBIR SINGH	
		OTHER DETAILS OF ADVOCATES: SUKHBIR SINGH(SUKHBIR.SINGH.ADV@GMAIL.COM)(9971452626)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEB SARAI-292/2020)

COURT NO. 32  
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[manish.prasad@dhc.nic.in](mailto:manish.prasad@dhc.nic.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
84	BAIL APPLN.-1572/2025 CRL.M.A. 12402/2025	SAHIDUL @ BABU KHAN V/s THE STATE OF NCT OF DELHI	ARVIND	
		OTHER DETAILS OF ADVOCATES: ARVIND VATS(ARVIND.VATS0228@GMAIL.COM)(9999137580)(PETITIONER) ARVIND VATS (ARVIND.VATS0228@GMAIL.COM)(9999137580)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BHALSWA DAIRY-737/2023)

NOTE: CRL.M.A. 12261-62/2025 SHALL BE TAKEN UP ALONGWITH CRL.REV.P-1247/2023 LISTED AT ITEM NO.57

NOTE: CRL.M.A.12274-75/2025 SHALL BE TAKEN UP ALONGWITH BAIL APPLN -3814/2020 LISTED AT ITEM NO.1

NOTE: CRL.M.A. 12331-32/2025 SHALL BE TAKEN UP ALONGWITH BAIL APPLN-4127/2023 LISTED AT ITEM NO.2

NOTE: CRL.M.A. 12335/2025 SHALL BE TAKEN UP ALONGWITH CRL.REV.P.-1247/2023 LISTED AT ITEM NO.57

NOTE: CRL.M.A. 12364-65/2025 SHALL BE TAKEN UP ALONGWITH CRL.REV.P-1247/2023 LISTED AT ITEM NO.57

COURT NO. 22  
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

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Meeting number

2513 856 5993

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
62	CMI-6/2025 CM APPL. 24046/2025 CM APPL. 24047/2025 CM APPL. 24048/2025 CM APPL. 24049/2025	SHRI JASBIR SINGH V/s SHRI R P S GROVER & ORS.	VIKRANT ARORA	Remarks: subject to office objection
		OTHER DETAILS OF ADVOCATES: VIKRANT ARORA (VARORA1971@GMAIL.COM)(9811254260)(PETITIONER) VIKRANT ARORA (VARROA1971@GMAIL.COM)(9811254260)(PETITIONER)		
63	CM(M)-735/2025	MURTI DEVI V/s STATE CONSUMER DISPUTE REDRESSAL COMMISSION & ANR.	NOOR SHERGILL	Remarks: subject to office objection
		OTHER DETAILS OF ADVOCATES: SWARNIM PARTNERS (SERVICE@SWARNIMLEGAL.COM)(9643584837)(PETITIONER) DELHI STATE CONSUMER COMMISSION(DELHISTATECONSUMERCOMMISSION@GMAIL.COM)(0)(RESPONDENT) BANDHANLIFE(CUSTOMER.CARE@BANDHANLIFE.COM)(0)(RESPONDENT)		
64	CM(M)-736/2025 CM APPL. 24050/2025 CM APPL. 24051/2025	MAHAVIR SINGH YADAV SINCE DECEASED THR LRS V/s SATISH KUMAR YADAV SINCE DECEASED THR LRS	SUSHANT KUMAR BHADURI	
		OTHER DETAILS OF ADVOCATES: S K BHADURI(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) R()(9350277330)(RESPONDENT)		
65	CM(M)-737/2025 CM APPL. 24052/2025 CM APPL. 24053/2025	MRS. SATWINDER GILL V/s ICICI LOMBARD GENERAL INSURANCE CO. LTD.	GAURAV DHINGRA	
		OTHER DETAILS OF ADVOCATES: GAURAV DHINGRA(MCDHINNGRA@HOTMAIL.COM)(9873475990)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(0)(RESPONDENT) ICICI LOMBARD(CUSTOMERSUPPORT@ICICILOMBARD.COM)(0)(RESPONDENT) ICICI BANK(HEADPRIVATEBANKING@ICICIBANK.COM)(0)(RESPONDENT) ICICI BANK(CUSTOMER.CARE@ICICIBANK.COM)(0)(RESPONDENT)		
66	CM(M)-738/2025 CM APPL. 24058/2025 CM APPL. 24059/2025	M/S KARAN GARMENTS V/s M/S AYUSHI DENIM LLP	KARAN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ADITYA KUMAR SINGHAL(ADITYAKRSINGHAL@YAHOO.COM)(8527002868)(PETITIONER) PIYUSH (PIYUSHKATYAL98@GMAIL.COM)(0)(RESPONDENT)		
67	CM(M)-739/2025 CM APPL. 24074/2025 CM APPL. 24075/2025	SANDEEP KOHLI AND ANR V/s PIONEER URBAN LAND AND INFRASTRUCTURE LTD & ANR.	MANSI CHADHA	
		OTHER DETAILS OF ADVOCATES: MANSI CHADHA(MANSI_CHADHA@HOTMAIL.COM)(9910772005)(PETITIONER) RAGHAVENDRA (RAGHAVENDRASREAYS.OFFICE@GMAIL.COM)(0)(RESPONDENT)		
68	CM(M)-740/2025 CM APPL. 24076/2025 CM APPL. 24077/2025	SHRI GANGA RAM SHARMA V/s SMT. SHASHI JAIN	DHAN MOHAN MISHRA	
		OTHER DETAILS OF ADVOCATES: T D M (DHANMOHANDHC@GMAIL.COM)(9811180987)(PETITIONER) P K S (ADVOCATEPKS6689@GMAIL.COM)(0)(RESPONDENT)		

		IMRAN(ADV.IMRAN3241@GMAIL.COM)(0)(RESPONDENT)		
69	CM(M)-741/2025 CM APPL. 24078/2025 CM APPL. 24079/2025	KASHISH DEVELOPERS LTD. V/s SUDHIR KAURA	MAYANK WADHWA	
		OTHER DETAILS OF ADVOCATES: MAYANK WADHWA (JUSTJURISOFC@GMAIL.COM)(9810945207)(PETITIONER) MUKUL (MUKUL.LAWOFFICE@GMAIL.COM)(0)(RESPONDENT)		
70	CM(M)-742/2025 CM APPL. 24085/2025 CM APPL. 24086/2025 CM APPL. 24087/2025 CM APPL. 24088/2025	M/S AXIS INNOVATIONS PVT. LTD. V/s GOPAL	ANJALI NEHRA	
		OTHER DETAILS OF ADVOCATES: GANESH KUMAR SHARMA (NISHANTGANESH@YAHOO.CO.IN)(9810771535)(PETITIONER) SERVOSINE SYSTEM(SERVOSINESYSTEM@GMAIL.COM)(0)(RESPONDENT)		
71	CM(M)-743/2025 CM APPL. 24107/2025 CM APPL. 24108/2025	ANU GOYAL PROPRIETOR SAGAR INDUSTRIES V/s SAURABH GUPTA PROPRIETOR SHRI KISHAN AND CO	ABHISHEK SHARMA	Remarks: subject to office objection
		OTHER DETAILS OF ADVOCATES: VARUN DEWAN , PRANAV KRISHNA (SHARMA26ABHISHEK26@GMAIL.COM)(9899799332)(PETITIONER) SAURABH GUPTA (AGRASAU@GMAIL.COM)(0)(RESPONDENT)		
72	CM(M)-744/2025 CM APPL. 24118/2025 CM APPL. 24119/2025	ANITA RANI MANGLA & ANR. V/s BHAGWAT DAYAL & ORS.	HARI SHANKER GAUTAM	Remarks: subject to office objection
		OTHER DETAILS OF ADVOCATES: H S GAUTAM(HSGAUTAMAD@YAHOO.COM)(9818703060)(PETITIONER) RUPESH(RUPESHADV08@GMAIL.COM)(0)(RESPONDENT)		
73	CM(M)-745/2025 CM APPL. 24120/2025 CM APPL. 24121/2025	SALEEM AHMAD V/s SUDARSHAN KUMAR JOSHI & ANR.	DINESH KUMAR SRIVASTAVA	Remarks: subject to office objection
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR (ADVODINESH07@GMAIL.COM)(9871649107)(PETITIONER) MUNISH CHOKAR(MUNISHCHOKAR.1980@GMAIL.COM)(0)(RESPONDENT)		
74	CM(M)-746/2025 CM APPL. 24122/2025	INDIAN COUNCIL FOR CULTURAL RELATIONS AND ORS V/s SHAHZAD	MAHESH KUMAR BHARDWAJ	Remarks: subject to office objection
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ(MAESHKB75@GMAIL.COM)(9213781975)(PETITIONER) ICCR(DIRECTORADMIN.ICCR@GOV.IN)(0)(RESPONDENT) CONSLT DAANISH(CONSLTDAANISH@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
75	CM(M)-747/2025 CM APPL. 24132/2025 CM APPL. 24133/2025	SANGEETA V/s SUNITA MITTAL & ANR.	RIPU DAMAN	
		OTHER DETAILS OF ADVOCATES:		

NOTE:CM APPL.23879/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-2463/2024 LISTED AT ITEM NO.29

24.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 16  
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[faisal.zaki@dhc.nic.in](mailto:faisal.zaki@dhc.nic.in)

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
35	FAO-109/2025 CM APPL. 24043/2025 CM APPL. 24044/2025 CM APPL. 24045/2025	SMT. SAMEETA & ORS. V/s UNION OF INDIA	RAJAN SOOD	
		OTHER DETAILS OF ADVOCATES: RAJAN SOOD(RAJAN-SOOD@HOTMAIL.COM)(9311903346)(PETITIONER) PORCTDLI(PORCTDLI2022@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 29  
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[akhil.saxena@dhc.nic.in](mailto:akhil.saxena@dhc.nic.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
59	BAIL APPLN.-1556/2025 CRL.M.A. 12200/2025	LOVEE NARULA V/s DIRECTORATE OF ENFORCEMENT	ROHIT SINGH	
		OTHER DETAILS OF ADVOCATES: NEHA SINGH(LEXTRIDEVAM@GMAIL.COM)(9315214660)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23 ) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23 ) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29 ) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12 ) BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18 ) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28 ) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28 ) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (DISPOSED ON : 2025-04-16 ) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04 ) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28 ) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28 ) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28 ) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18 ) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08 ) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25 ) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-05-14 ) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-05-06 ) BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-05-06 ) BAIL APPLN. 946/2025 FILED BY AKSHAY KUMAR (D. OF HEARING : 2025-04-28 ) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28 ) BAIL APPLN. 1239/2025 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-05-02 ) BAIL APPLN. 1376/2025 FILED BY SHRI LOVEE NARULA (DISPOSED ON : 2025-04-08 )  P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024)
60	CRL.M.A. 12401/2025 In W.P.(CRL)-1092/2025	RANJANA MANCHANDA AND ANR. V/s STATE OF GNCT OF DELHI & ANR.	YOGENDER SAINI, VIJAY KASANA	
		OTHER DETAILS OF ADVOCATES: SHUBHAM CHAUHAN (ADVOCATESHUBHAM03@GMAIL.COM)(8930423938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873416665)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAGAT PURI-136/2025)

24.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 27  
HON'BLE MR.JUSTICE RAVINDER DUDEJA

NOTE: CRL.M.A. 12264/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-2178/2024 LISTED AT ITEM NO.32

HIGH COURT OF DELHI  
23.04.2025.

REGISTRAR(LISTING)

**COURT NO. 46****HON'BLE MS.JUSTICE JYOTI SINGH**

**NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).**

**2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."**

**3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.**

**4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.**

FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmnijeshnair@gmail.com](mailto:cmnijeshnair@gmail.com)

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=md8014d1fa995927d292326703dfba03f>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
79	ARB.P.-2020/2024	PRISM JOHNSON LTD V/s DOOSAN POWER SYSTEMS INDIA PVT LTD	DEEPAK KHURANA, AGARWAL LAW ASSOCIATES	
80	O.M.P.(I) (COMM.)-62/2024 I.A. 4288/2024 I.A. 10075/2025	M/S V AND L DIAGNOSTICS CENTRE LLP V/s M/S CLIX CAPITAL SERVICES	RAVI SHANKAR GARG, NAMAN SINGH BAGGA	

		PVT LTD		
81	O.M.P.(I) (COMM.)- 406/2024 I.A. 46444/2024	CLIX CAPITAL SERVICES PVT. LTD V/s M/S V AND L DIAGNOSTIC CENTRE LLP AND ORS.	RAVI SHANKAR GARG	
82	O.M.P.(I) (COMM.)- 407/2024 I.A. 46446/2024	CLIX CAPITAL SERVICES PVT LTD V/s M/S V AND L DIAGNOSTIC CENTRE LLP AND ORS.	RAVI SHANKAR GARG	
83	O.M.P.(I) (COMM.)- 137/2025 I.A. 10098/2025	CFM ASSET RECONSTRUCTION PRIVATE LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	KHAITAN & CO.	
84	O.M.P.(MISC.)(COMM.)- 291/2025	POWER GRID CORPORATION OF INDIA LIMITED V/s SPML INFRA LIMITED	PRANAY KISHORE MISHRA	
85	CS(OS)-42/2024 I.A. 2779/2024 I.A. 7110/2024 I.A. 7111/2024 I.A. 7179/2024 I.A. 46792/2024 I.A. 7410/2025 WITH TEST.CAS. 90/2016	M/S KAUSHALYA PREM BHATIA TRUST AND ORS V/s RAJINDER MEHTO	IN COMPLIANCE OF ORDER DT. 23.11.2023 PASSED IN TR.P.(C) 14/2023 THE SUIT NO. CS 1189/2018 PENDING WITH SOUTH DISTT, SAKET COURTS IS TRANSFERRED TO DHC TO BE LISTED WITH TEST CASE 90/2016, MANU	

			NAYAR	
86	TEST.CAS.-90/2016 I.A. 16001/2022 CRL.M.A. 34087/2023 I.A. 7114/2024 I.A. 7411/2025 WITH CS(OS) 42/2024	SH RAJINDER MEHTO V/s STATE (NCT OF DELHI)	R K SACHDEVA, MANU NAYAR, PRAKASH KUMAR, RADHIKA ARORA, MANU NAYAR	
87	O.M.P. (COMM)- 381/2023 I.A. 18128/2023	PAHARPUR COOLING TOWERS LTD V/s NTPC-BHEL POWER PROJECTS PVT LTD & ORS.	RAJREETA GHOSH, RITURAJ BISWAS, ANISH GUPTA, SAMRAT SENGUPTA	
88	O.M.P. (COMM)- 445/2023 I.A. 21460/2023 WITH O.M.P. (COMM) 447/2023 OMP (ENF.) (COMM.) 258/2023 OMP (ENF.) (COMM.) 259/2023	GAIL (INDIA) LIMITED V/s PETRON ENGINEERING CONSTRUCTION LIMITED (THROUGH OFFICIAL LIQUIDATOR)	DEBESH PANDA	
89	O.M.P. (COMM)- 447/2023 I.A. 21465/2023	GAIL (INDIA) LIMITED V/s PETRON ENGINEERING CONSTRUCTION LIMITED (THROUGH OFFICIAL LIQUIDATOR)	DEBESH PANDA	
90	OMP (ENF.) (COMM.)- 258/2023 EX.APPL.(OS) 1721/2023 EX.APPL.(OS) 1722/2023 EX.APPL.(OS) 1723/2023 EX.APPL.(OS) 1724/2023	PETRON ENGINEERING CONSTRUCTION LIMITED V/s GAIL INDIA LIMITED	DEBESH PANDA, SOAYIB QURESHI	

24.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

91	OMP (ENF.) (COMM.)- 259/2023 EX.APPL.(OS) 1725/2023 EX.APPL.(OS) 1726/2023 EX.APPL.(OS) 1727/2023 EX.APPL.(OS) 1728/2023	PETRON ENGINEERING CONSTRUCTION LIMITED V/s GAIL INDIA LIMITED	DEBESH PANDA, SOAYIB QURESHI	
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24.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**COURT NO. 45**

**HON'BLE MR. JUSTICE AMIT BANSAL**

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[devender@dhc.nic.in](mailto:devender@dhc.nic.in)

CLICK HERE TO JOIN VC:-

<https://delhihighcourt.webex.com/meet/dhcecourtvc12>

NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS AND FRESH APPLICATIONS</b>				
43	CS(COMM)- 372/2025 I.A. 10289/2025 I.A. 10290/2025 I.A. 10291/2025 I.A. 10292/2025	ALKEM LABORATORIES LTD. V/s ALLCHEM LIFESCIENCE LTD	SURABHI KHATTAR	SUB. TO OFF. OBJ.

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24.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)  
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)**

**NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.**

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc9>

**NOTE: CS(OS) 381/2020 MAY BE TREATED AS DELETED.**

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24.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)  
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER  
(9999292525 )

Click TO Join The VC

<https://jrdhc.webex.com/join/jrdhc6>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
19	CS(OS)- 2433/2010 I.A. 10187/2022 I.A. 10175/2025	JAGDISH KAUR ARORA V/s RAJESH KUMAR GUPTA	SONALI MALHOTRA, RAJESH MAHINDRU, AMITESH SINGH BAKSHI, SONALI MALHOTRA, RAJESH MAHINDRU	

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**Concluded  
BY ORDER  
REGISTRAR ORIGINAL**

24.04.2025

**SUPPLEMENTARY LIST**

**ROOM NO. 104, FIRST FLOOR, BLOCK-A  
BEFORE MS. PANNA DUTTA, REGISTRAR  
(PHYSICAL HEARING COURT)**

**AT 11:00 A.M.**

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.  
ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.  
[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
26	CM APPL. 24089/2025 In RFA- 42/2012(Disposed off case)	STANDARD CHARTERED BANK V/s GOPINATH MEHRA & ANR	SN GUPTA, SHAKTI SINGH, SHAKTI SINGH, KAMAL JS MANN, CAV	
		<b>OTHER DETAILS OF ADVOCATES:</b> SHAKTI SINGH(9999187620)(PETITIONER) SHAKTI SINGH(SHAKTISINGH0609@GMAIL.COM)(9811116227)(PETITIONER) AMOL(AMOL_SHARMA@SNGPARTNES.IN)(0)(RESPONDENT)		

**R-111, GROUND FLOOR LC -II,  
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

**AT 11:00 A.M.**

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
32	CRL.M.C.-2768/2025 CRL.M.A. 12403/2025 CRL.M.A. 12404/2025	NAND KISHOR BHATT AND ANR V/s STATE OF NCT OF DELHI AND ORS	FAHIMUDDIN AHMED KHAN	
		<b>OTHER DETAILS OF ADVOCATES:</b> F.A KHAN (SYNDICATE.ADVOCATES@GMAIL.COM)(9911997475)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(R.K.PURAM- 161/2024)

24.04.2025

SUPPLEMENTARY LIST

FOR DIRECTION ON OFFICE NOTE			
33	CRL.M.C.- 2447/2025(Disposed off case)	RAVI KIRAN JAGATHA V/s STATE NCT OF DELHI & ANR.	SAURABH SINGH
		<b>OTHER DETAILS OF ADVOCATES:</b> VINAY KUMAR (VINAYDUBEY77@GMAIL.COM)(9999071417)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(CHITTRANJAN PARK-24/2025)

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